

ITEM NO.10
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 369/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

AMIT JANI

Respondent(s)

Date : 26-10-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pradeep Misra, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Service is complete on the sole respondent but none has entered appearance.

Original records have been received from the High Court.

As per record, original records from the Trial Court have not been received. Ld. counsel for the appellant pointed out that he has filed the translated copy of the record of the Trial Court and that may suffice the matter. Registry to see and examine.

List again on 10.12.2021.

RAJESH KUMAR GOEL
Registrar